

**A.K. JAYASANKARAN NAMBIAR, J.
&
SHAJI P. CHALY, J.**

W.P.(C) (TMP). NO.1 OF 2020

Dated this the 30th day of March, 2020

ORDER

A.K. Jayasankaran Nambiar, J.

In view of the orders passed by us today in W.P.(C) (TMP) No.2/2020 and *suo motu* W.P.(C). (unnumbered) of 2020, we find that no orders need to be passed in this writ petition, and hence, this writ petition is closed. Sri.B.H. Mansoor, the learned counsel, who appears in person, also agreed to the same.

**A.K.JAYASANKARAN NAMBIAR
JUDGE**

**SHAJI P. CHALY
JUDGE**